BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.562/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name	of the Company	The Bormah Jan Tea Co	o. (1936) Ltd.	
Ur	nder Section	230-232		
SI. No,	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Rupak Ghosh Advocale Aniker Agarwal, Advocale Suvam Sinha Advocale Applicants

Sewam Sinha. 31/1/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd